

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
HYDERABAD**

REGIONAL BENCH - COURT NO. - I

Miscellaneous Application No.ST/MISC/30522/2025

in

Service Tax Appeal No. 27027 of 2013

(Arising out of **Order-in-Appeal** No.22/2013 (H-IV) S.TAX dated 18.02.2013 passed by
Commissioner of Customs, Central Excise & Service Tax (Appeals-II), Hyderabad)

M/s Wells Fargo India Solutions

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APPELLANT

Pvt Ltd.,

Survey No. 66/1,
Raidurga Village,
Serilingampally Mandal,
Hyderabad,
Telangana - 500 032.

VERSUS

Pr. Commissioner of Central Tax

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RESPONDENT

Rangareddy - GST

H.No. 1-98-7-43, VIP Hills,
Jaihind Enclave, Madhapur,
Hyderabad,
Telangana - 500 081.

APPEARANCE:

Written Submissions, for the Appellant.

Shri K. Sreenivasa Reddy, Authorized Representative for the Respondent.

CORAM: HON'BLE Mr. A.K. JYOTISHI, MEMBER (TECHNICAL)

HON'BLE Mr. ANGAD PRASAD, MEMBER (JUDICIAL)

FINAL ORDER No. A/30557/2025

Date of Hearing: 01.12.2025

Date of Decision: 01.12.2025

[ORDER PER: ANGAD PRASAD]

Learned Counsel for the appellant has sent an application and requested to withdraw this appeal.

2. In view of the above, application for withdrawal is allowed and the appeal is disposed of as withdrawn by the appellant.

(Dictated and pronounced in open court)

**(A.K. JYOTISHI)
MEMBER (TECHNICAL)**

**(ANGAD PRASAD)
MEMBER (JUDICIAL)**